

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/104/KOB/2022 in CP(IB)/17/KOB/2021
SECTION	REG 22 IBBI IRP-PG
NAME OF PARTIES	FRANCIS MATHEW (RP) IN THE MATTER OF JM FINANCIALS ASSETS RECONSTRUCTION COMPANY LTD V/S MATHEW JOHN
PETITIONERS ADVOCATE/ PROFESSIONAL	A KEVIN THOMAS
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ATHUL M V

Office
Notes

Video Conference

22nd Sept 2022

ORDER

Learned counsel Mr. Akhil Suresh appears for the Personal Guarantor, seeks 2 weeks' time to report the compliance in respect of the order of this Tribunal dated 01/09/2022. It is noted with concern that despite clear instructions of this Tribunal given on 28/07/2022 and subsequently on 01/09/2022, respondent has not complied with the orders of this Tribunal till this date.

One last opportunity is given to the respondent to comply with the aforesaid orders, failing which law shall take its own course.

List on 21/10/2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**